

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2736
TO BE ANSWERED ON 07.08.2024**

INTEGRATED SECURITY PLAN IN RAILWAY STATION

**2736: SHRI C N ANNADURAI:
SHRI NAVASKANI K:
SHRI SELVAM G:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has approved an integrated security plan for selected railway stations in the country including Tamil Nadu;**
- (b) if so, the details thereof, State/UT - wise;**
- (c) the expenditure likely to be incurred on this project;**
- (d) the name of the railway stations selected for implementation of the said plan during the last three years; and**
- (e) the other measures taken by the Railways to provide foolproof security at the vulnerable stations?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2736 BY SHRI C N ANNADURAI, SHRI NAVASKANI K AND SHRI SELVAM G TO BE ANSWERED IN LOK SABHA ON 07.08.2024 REGARDING INTEGRATED SECURITY PLAN IN RAILWAY STATION

(a) to (d): To strengthen the surveillance mechanism at Railway stations, Indian Railways has planned to install an Integrated Security System (ISS) at 199 stations across Indian Railways at a cost of ₹341.00 crore. The ISS includes a Closed-Circuit Television (CCTV) surveillance system, access control, personal and baggage screening systems, and bomb detection systems.

Under this initiative, 207 baggage scanners, 69 under-vehicle scanning systems (UVSS), and 129 bomb detection devices have been provided. Additionally, 416 dogs have been deployed across different zonal Railways for explosive detection and tracking purposes.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.

The following steps are being taken by the Railways in coordination with GRP for safety and security of passengers at stations:-

- 1. For immediate assistance, passengers can make complaints on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].**
- 2. Railways are in regular touch with passengers through various social media platforms like twitter, facebook etc. to enhance security of passengers and to address their security concern.**

- 3. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 4. Surveillance is kept through CCTV cameras provided at railway stations for enhanced security of passengers.**
- 5. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of Railways.**
